



Central Electricity Regulatory Commission

4th Floor, Chandertok Building, 36 Janpath, New Delhi-110001

Phone: 23353503, FAX: 23753923

Petition No. 46/TL/2020

Dated: 26.2.2020

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) has been made by Jam Khambaliya Tansco Limited, C-105, Anand Niketan, New Delhi-110 021 to establish "Transmission System for Jam Khambaliya pooling station and inter-connection of Jam Khambaliya pooling station for providing connectivity to RE Projects (1500 MW) in Dwarka (Gujarat) and installation of 400/220 kV ICT along with associated bays at M/s CGPL Switchyard" comprising the following elements:

Sr.	Name of Transmission Element	Completion Target
A) Jam Khambaliya pooling station for providing connectivity to RE projects (1500 MW) in Dwarka (Gujarat)		
1	Establishment of 4x500 MVA, 400/220 kV Jam Khambaliya PS (GIS) <ul style="list-style-type: none"> • 4x500 MVA, 400/220kV • 400 kV ICT bays-4 • 220 kV ICT bay-4 • 400kV line bay-1 (1 no 400 kV bay from M/s Vaayu) • 220 kV line bay-7 (1 no of 220 kV bay for M/s Air power & 6 nos of 220 kV bay for future developers) Future provisions: 400/220kV ICTs along with bays: 4 nos. 400kV line bays: 8 nos. 220kV line bays: 9 nos. 420kV bus reactor along with bays: 1 no.	17 months (March, 2021)
2	1x125 MV Ar, 420kV Bus reactor at Jam Khambaliya PS along-with reactor bay <ul style="list-style-type: none"> • 1 x125MVA, 420 kV • 400kV Reactor Bays-1 	
B) Interconnection of Jam Khambaliya Pooling Station for providing connectivity to RE projects (1500 MW) in Dwarka (Gujarat)		
1	Extension of Essar-Lakadia/Bhachau 400 kV D/C (triple snowbird) line upto Jam Khambaliya PS	17 months (March, 2021)
2	2 nos. of 400 kV line bays at Jam Khambaliya PS for termination of Jam Khambaliya PS-Lakadia 400 kV D/C (triple) line	
3	63MVA switchable Line Reactor at both ends of Lakadia-Jam Khambaliya 400 kV D/C line (triple snowbird) along with 500 Ohms NGR on both circuits & at both ends of Lakadia-Jam Khambaliya 400 kV D/C line <ul style="list-style-type: none"> • 4x63MVA • 420kV Reactor Bays-4 	
C) Installation of 400/220 kV ICT along with associated bays at M/s CGPL Switchyard		
1	1x500 MVA, 400/220 ICT at CGPL Mundra Switchyard <ul style="list-style-type: none"> • 1 x500 MVA, 400/220 kV • 400kV ICT bay-1 • 220kV ICT bay-1 	17 months (March, 2021)
<p>2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of Rs. 336.68 million per annum on the basis of the competitive bidding carried out by REC Transmission Projects Company Limited in accordance with the Guidelines issued by the Central Govt. under Section 63 of the Act.</p> <p>3. The Central Transmission Utility has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.</p> <p>4. Based on material available on record, the Commission vide order dated 24.2.2020 in Petition No. 46/TL/2020, has proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.</p> <p>5. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Jam Khambaliya Tansco Limited before the Commission can be accessed at the website www.adanitransmission.com or inspected by any person in the Commission's office by following the laid down procedure.</p> <p>6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 16.3.2020 at the above noted address. The suggestions or objections received after the specified date shall not be considered.</p> <p>7. The application shall be taken up for further hearing by the Commission on 19.3.2020. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.</p>		

Sd/-
(Sanoj Kumar Jha)
Secretary